IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.03
C.P.(IB)No.166/BB/2023

IN THE MATTER OF:

M/s. Bangalore Blues Entertainment India Pvt. Ltd. … Petitioner
Vs.
M/s. One Ikigaii Edutech Pvt. Ltd. … Respondent

Order under Section 9 of IBC, 2016

Order delivered on: 15.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioners : None
For the Respondent : Shri Sachin Jhankal

ORDER

1. Heard Ld. Counsel for the Respondent. None appearing for the Petitioner.
2. It is noticed that on the last date of hearing on 12.06.2024, there was no representation for the Petitioner, and even today also no one has appeared for the Petitioner.
3. List the case on **09.08.2024** under the caption 'for dismissal'.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi